

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.02.2020 (TUESDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreasha Merla, Member (Technical)

For Orders (Fixing date of Hearing)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	Amitabh Kumar	Neha Mishra

For Orders

2.	I.A. No. 707 of 2020 in Comp. App. (AT) (Ins) No. 188 of 2020	Srinivasa Reddy Velagala Vs. Sravanthi Infratech Pvt. Ltd.	Mullapudi Rambabu	Sachit Kumar Sahijpal
3.	Comp. App. (AT) (Ins) No. 1221 of 2019	India Power Corporation Ltd. Vs. Dynamic Cables Ltd. & Anr.	Arijit Mazumdar	Aditya Vijay
4.	Comp. App (AT) (Ins) No. 1417 of 2019	Union of India Vs. Oriental Bank of Commerce	Sanjay Shorey	Vishal Yadav
5.	Comp. App. (AT) (Ins) No. 1476 of 2019	Devamata Commercials Pvt Ltd. Vs. Sunrise TSR Factory & Ors. With	Ashok Kr. Jain	Santosh Kumar
6.	Comp. App (AT) (Ins) No. 33 of 2020	Devamata Commercials Pvt Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kumar Jain	Abhijeet Sinha
7.	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. With	R.B. Phookan	P.K. Sachdeva

8.	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	P.K. Sachdeva
9.	Comp. App (AT) (Ins) No. 58 of 2020	Harrish Khurana Liquidator of TEIL Projects Ltd. Vs. Engineers India Ltd. & Anr.	D. Ramya Gayathri	Anil Kaushik-R1
10.	Comp. App. (AT) (Ins) No. 63 of 2020	Rita Dixit Vs. Dhirendra Nath & Ors.	S.K. Nanda	Vaibhav Tyagi-R1 to R6
11.	Comp. App. (AT) (Ins) No. 228 of 2020	Anirudha Wankhede Vs. Association Road Carriers Ltd & Anr.	Harsh Gokhale	Anju Thomas-IRP

For Admission (Fresh Cases)

12.	Comp. App. (AT) (Ins) No. 146 of 2020	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gautam Swarup
13.	Comp. App. (AT) (Ins) No. 181 of 2020	Employees State Insurance Corporation Vs. DCS International Pvt. Ltd.	Saurabh Chadda	
14.	Comp. App. (AT) (Ins) No. 216-218 of 2020	Makalu Trading Ltd & Ors. Vs. Rajiv Chakraborty Resolution Professional of Uttam Value Steel Ltd. & Anr.	Samaksh Goyal	
15.	Comp. App. (AT) (Ins) No. 227 of 2020	Pandit Automotive Pvt. Ltd. Through its Liquidator, CS Anagha Anasingaraju Vs. Chetan Motors & Anr.	Pradeep Kumar Mittal	
16.	Comp. App. (AT) (Ins) No. 267 of 2020	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Debopriyo Moulik	
17.	Comp. App. (AT) (Ins) No. 272 of 2020	IMR Metallurgical Resources AG Vs. Ferro Alloys Corporation Ltd & Ors.	Nattasha Garg	Diwakar Maheshwari
18.	Comp. App. (AT) (Ins) No. 280 of 2020	Biswanath Paul Vs. Santosh Devi @ Tibrewala & Anr.	Tapash Mukhopadhyay	
19.	Comp. App. (AT) (Ins) No. 287 of 2020 (With Defects)	Abhijit Guhatnakurta Monitoring Agency of the Corporate Vs. Royale Partner Investment Fund Ltd.	Aakarshan Sahay	
20.	Comp. App. (AT) (Ins) No. 292 of 2020	Anand Rathi Global Finance Ltd. Vs. Network Industries Ltd.	Meghna R.M	

21.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt Ltd Through its Liquidator & Anr.	Ranjan Kumar Pandey	
22.	Competition. App. (AT) No. 08 of 2020	B.B. Patil Vs. Competition Commission of India	Ashvini Kumar	

For Admission (After Notice)

23.	Comp. App. (AT) (Ins) No. 1057 of 2019	Badrinarain Alloys & Steels Ltd. Through its Liquidator, Mr. Shashi Agarwal. Vs. The Chief Manager, Andhra Bank.	Nikhil Jain	
24.	Comp. App. (AT) (Ins) No. 111 of 2020	Rita Kapur Vs. Invest Care Real Estate LLP & Ors.	Ranvir Singh	
25.	Comp. App. (AT) (Ins) No. 112-113 of 2020	Balmukh Goldjewel and Multitrading Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Akshay Sharma	
26.	Comp. App. (AT) (Ins) No. 143 of 2020	PNC Infratech Ltd. Vs. Deepak Maini & Anr.	Mahesh Aggarwal	
27.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association & Anr. Vs. Competition Commission of India & Ors. With	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
28.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda & Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3

For Hearing

29.	Comp. App. (AT) (Ins) No. 1194 of 2019 Part Heard	Tarun International Ltd. Vs. Vikram Bajaj (RP for Anil Special Steel Industries Ltd) & Ors.	Praveen Kumar Sharma	Abhishek Anand- R1 Gaurav Bharadwaj- R2 Ankit Singal-R4 Harish Kr. Tripathi- R5
30.	Competition App. (AT) No. 42 of 2019	Indian National Shipowners Association. Vs. Competition Commission of India & Anr.	Unnati Agarwal	Nitika Dwivedi-R2

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 132 of 2020	C R Badrinath Vs. Eight Capital India (M) Ltd. & Anr.	Ravi Raghunath	
2.	Comp. App. (AT) (Ins) No. 276 of 2019	Aasaan Global Trade Vs. Vasudevn, Resolution Professional & Ors With	A.Muraleedharun	D. Sreenivasan-R1 Vineet Ranjan-R3 Yashraj Singh Deora-R4 Madhusmita Bora- R7 R. Murali & Bijoy Kumar Pradhan- R12
3.	Comp. App. (AT) (Ins) No. 557 of 2019	M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors. With	B.Karuna Karan	D. Sreenivasan-RP Bijoy Kumar Pradhan-R2 Madhusmita Bora- R3
4.	Comp. App. (AT) (Ins) No. 653 of 2019	Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd. & Anr. With	Neha Nagpal	K. Moorthy –R1& R2 Vasudevan-RP
5.	Comp. App. (AT) (Ins) No. 716 of 2019	Aasaan Global Trade. Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr. With	Shantanu Singh	Madhusmita Bora- R2 D.Sreenivasan-RP
6.	Comp. App. (AT) (Ins) No. 803 of 2019	Ravi Shankar Vedam. Vs. Udhyaman Investments Pvt Ltd & Ors.	Ravi Raghunath.	Madhusmita Bora- R1 D.Sreenivasan-RP
7.	Comp. App. (AT) (Ins) No. 746 of 2019	Spicejet Ltd. Vs. Affordable Infrastructure and Housing Projects Pvt. Ltd.	Varun K. Chopra	Angad Sandhu
8.	Comp. App (AT) (Ins) No. 1288 of 2019	Ravi Kant Gupta & Ors. Vs. Alply Pvt. Ltd., through IRP	Mohit Chaudhary	Anurag Sharma
9.	Comp. App. (AT) (Ins) No. 1294 of 2019 (With Defects)	Balaji Associates Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
10.	Comp. App (AT) (Ins) No. 1308 of 2019 (With Defects)	Shree Padmalaya Petroleum Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi

11.	Comp. App (AT) (Ins) No. 1309 of 2019 (With Defects)	J.K. Meshram Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
12.	Comp. App (AT) (Ins) No. 1310 of 2019 (With Defects)	Zenith Infrastructure Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
13.	Comp. App (AT) (Ins) No. 1311 of 2019 (With Defects)	Pest Control Ideal Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
14.	Comp. App (AT) (Ins) No. 1312 of 2019 (With Defects)	Jai Lahari Enterprises Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
15.	Comp. App (AT) (Ins) No. 1313 of 2019 (With Defects)	NKS Infra & Contract Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
16.	Comp. App (AT) (Ins) No. 1314 of 2019 (With Defects)	Bhadrakali Enterprises Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
17.	Comp. App (AT) (Ins) No. 1315 of 2019 (With Defects)	Abhijeet Intelligence Security and labour Supplier. Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
18.	Comp. App (AT) (Ins) No. 1316 of 2019 (With Defects)	Scop Infrastructure and Company Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
19.	Comp. App (AT) (Ins) No. 1317 of 2019 (With Defects)	M.N. Patil Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
20.	Comp. App (AT) (Ins) No. 1318 of 2019 (With Defects)	Royal Enterprises Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
21.	Comp. App (AT) (Ins) No. 1319 of 2019 (With Defects)	Patel Erectors. Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
22.	Comp. App (AT) (Ins) No. 1320 of 2019 (With Defects)	Krishna Construction Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
23.	Comp. App (AT) (Ins) No. 1321 of 2019 (With Defects)	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
24.	Comp. App (AT) (Ins) No. 1322 of 2019 (With Defects)	Vinod Maniyar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi

25.	Comp. App (AT) (Ins) No. 1323 of 2019 (With Defects)	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
26.	Comp. App. (AT) (Ins) No. 1482 of 2019	Concast Steel & Power Ltd. (In Liquidation) Vs. MSTC Ltd. With	R. Sudhinder	Pallavi Pratap
27.	Comp. App (AT) (Ins) No. 02 of 2020	Volkswagen Finance Pvt. Ltd. Vs. Shree Bala Printopack Pvt. Ltd. & Ors.	Sanjeev Sagar	Mohtashim Kibnya
28.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan
29.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Charu Bansal	K. Datta
30.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr. With	Raunak Dhillon	
31.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer	Diya Kapur	
32.	Comp. App. (AT) (Ins) No.255 of 2020	Rainbow Digital Services Pvt. Ltd. Vs. Growthways Trading Pvt. Ltd & Anr.	G P Madaan	
33.	Comp. App. (AT) (Ins) No. 261 of 2020	Wish Town Home Buyers Welfare Society Vs. IDBI Bank Ltd & Anr.	M.L. Lahoty	Niharika Sharma- RP
34.	Comp. App. (AT) No. 363 of 2019	Jitendra Virwani Vs. MRO TEK Reality Ltd. & Ors.	Manisha Chaudhary	Rajiv Yadav

For Hearing

35.	Comp. App. (AT) (Ins) No. 1475 of 2019	Subhlaxmi Compusis Pvt. Ltd. Vs. IDFC First Bank Ltd. & Ors.	Pankaj Jain	Abhijeet Sinha- R1,R4
36.	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India & Anr.	M.Theepa	Ashwini Kumar Singh-R1 Mukund P Unny- RP

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By Order

-sd/-
Registrar